

**CENTRAL ADMINISTRATIVE TRIBUNAL,****ERNAKULAM BENCH****CP(C) 180/00038/2020****in****Original Application No. 180/00799/2019****Monday, this the 16<sup>th</sup> day of November, 2020****CORAM:****Hon'ble Mr. P. Madhavan, Judicial Member****Hon'ble Mr. K.V. Eapen, Administrative Member**

Usha Thomas, W/o.E.J.Varghese, aged 62  
 Retired Postmaster, Cherthala HPO  
 Residing at Erattupuzha House  
 CMC-3, Cherthala – 688 524  
 Alappuzha District. Mob 9745604665

..... **Petitioner****(By Advocate : Mr.B.Unnikrishna Kaimal)****V e r s u s**

1. Shri.Rajarajan  
 (Age and father's name not known)  
 Chief Postmaster General  
 Kerala, Thiruvananthapuram – 695 033
2. Shri.Syeed Raheed  
 (Age and father's name not known)  
 Director of Postal Accounts  
 Kerala Circle, Thiruvananthapuram – 695 001
3. Shri.M.Ponniah  
 (Age and father's name not known)  
 Superintendent of Post Offices  
 Alappuzha Division, Alappuzha – 688 012

..... **Respondents**

**(By Advocate : Mr.V.A.Shaji, ACGSC)**

This application having been heard on 16.11.2020 through video conferencing, the Tribunal on the same day delivered the following:

**O R D E R (Oral)****Hon'ble Mr. P. Madhavan, Judicial Member –**

When the matter came up for consideration, learned counsel for the respondents submits that they have filed an affidavit stating that the respondents have complied with the order of this Tribunal and they have also produced a copy of the reasoned and speaking order passed as Annexure R-1.

**2. We are of the view that the order of this Tribunal has been substantially complied with. Hence CP(C) is closed for the time being. The petitioner can file a separate Original Application, if necessary. Notice, if any, stands discharged.**

**(K.V. EAPEN)**

**ADMINISTRATIVE MEMBER**

**(P. MADHAVAN)**

**JUDICIAL MEMBER**

**SV**

**List of Annexures**

Annexure P1 - True copy of the order of this Hon'ble Tribunal in O.A No.799/2019 dated 7.11.2019

Annexure P2 - True copy of the representation dated 7.1.2020 submitted by the petitioner before the 3<sup>rd</sup> respondent

Annexure P3 - True copy of the representation dated 11.2.2020 submitted by the petitioner before the 3<sup>rd</sup> respondent

Annexure P4 - True copy of the information sought under RTI Act and the reply received thereunder vide communication No.RTI 151/2019-20 dated 6.3.2020.

Annexure R1 - True copy of the Order No.ASP/CAT/17/2019 dated 12.10.2020 issued by the Superintendent of Post Office, Alappuzha Division.

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